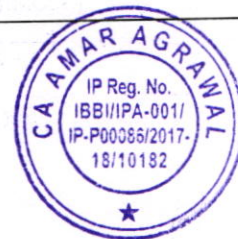


FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of corporate debtor	ASA PRODUCTION & ENTERPRISES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	20-01-2006
3.	Authority under which corporate debtor is incorporated / registered	ROC MUMBAI
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27000MH2006PTC159131
5.	Address of the registered office and principal office (if any) of corporate debtor	501, Jagdama, A-2, Link Road, Kanchpada, Movie Time Theatre Compound, Malad West Mumbai Mumbai City Maharashtra 400064 India
6.	Insolvency commencement date in respect of corporate debtor	13-11-2019
7.	Estimated date of closure of insolvency resolution process	11-05-2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA Amar Agrawal IBBI/IPA-001/IP-P00086/2017-18/10182
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Plot No. 1 Girupal Bhagwaghar Layot, Gali No. 3 Opposite Ajit Bakery Dharampeth Shankar Nagar Nagpur - 440010 Maharashtra ajayamarca@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Plot No. 377, 3 rd Floor "Nakshatra" Opposite Old Wockhardt Hospital Gandhinagar Nagpur 440010 nirpltd@gmail.com
11.	Last date for submission of claims	04-12-2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable



A handwritten signature in blue ink, appearing to be "Amar Agrawal", written over a diagonal line.

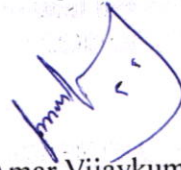
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Relevant forms available at www.ibbi.gov.in As mentioned in Point No.5
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **ASA PRODUCTION & ENTERPRISES PRIVATE LIMITED** on 13-11-2019.

The creditors of **ASA PRODUCTION & ENTERPRISES PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 02-12-2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.




Name and Signature of Interim Resolution Professional: Amar Vijaykumar Agrawal
IBBI/PA-001/IP-P00086/2017-18/10182

Date and Place: 23-11-2019